

के खाने के स्थानों में बाज़ार की दूकानों से खाद्य पदार्थ अच्छा नहीं होता, क्या माननीय मंत्री बतलाने की कृपा करेंगे कि इसका क्या कारण है कि अक्सर जब हम वहाँ पहुँचते हैं तो बड़ी गन्दगी होती है और...

Mr. Speaker: He is going too much into detail and giving information. His question assumes so many things which it is not probably possible for the Minister to accept.

श्री एम० एल० त्रिबेदी: मेरा प्रश्न यह है कि इन चाय के स्टालों में और भोजन के स्थानों में भोजन की उत्तमता की जांच करने का क्या प्रबन्ध हो रहा है? क्या इसके लिये कोई विशेष प्रबन्ध है?

श्री एल० बी० शास्त्री: वैसे तो समय समय पर जो हमारे मेडिकल आफिसर्स हैं और जो दूसरा जांच करने वाला सुपरवाइज़री स्टाफ़ है वह जाता है और अपनी रिपोर्ट देता है। जहाँ तक खाने की बात है बाज़ार की और स्टेशनों की दूकानों में कोई खास फर्क नहीं है। मुझे तो बाज़ार में भी काफ़ी खराब खाना मिलता है। लेकिन हमें जो रिपोर्ट मिलती है उसको हम वहाँ की लोकल ऐडवाइज़री कमेटी के सामने पेश करते हैं और लोकल ऐडवाइज़री कमेटी की जैसी राय होती है उसके मुताबिक उसको सुधारने की कोशिश करते हैं।

पंडित मनीश्वर दत्त उपाध्याय: क्या कोई ऐसी योजना है कि अमुक श्रेणी के स्टेशनों में चाय की स्टालों और खाने की चीजों की दूकानों की तादाद इतनी जरूर होनी चाहिये, या जो कोई आ कर दल्लास्त करता है उसको लाइसेंस दे दिया जाता है।

श्री एल० बी० शास्त्री: जी नहीं, ट्रेफ़िक की जैसी सूरत होती है उसके अनुसार वहाँ वेण्डर्स और रेस्टोरान्स वगैरह का लाइसेंस दिया जाता है।

Dr. P. S. Deshmukh: May I know if the rates of refreshments have recently been increased very largely, and if this has any connection with the enhancement of rent?

Shri L. B. Shastri: No, it has no connection with that. In fact, as I said before, the rates were low, and we have increased it on account of that. They are getting considerable profit out of these refreshment rooms and hotels. So the Railways thought it proper to increase.

Shri S. C. Samanta: The contract catering system and the departmental catering system, both exist at present. May I know how they compare?

Shri L. B. Shastri: In the opinion of the Railway Officers, the licensing system is better than the contract system.

CENTRAL SECRETARIAT CLERICAL SERVICE SCHEME

*1956. **Shri S. C. Samanta:** (a) Will the Minister of Home Affairs be pleased to state whether the Central Secretariat Clerical Service Scheme has been finally drafted and approved by the Government of India?

(b) Have all the Ministries concerned been consulted while drafting the Scheme?

(c) What were the reactions of the Ministry of Finance?

(d) Is the final decision of the Government of India being worked out or when is it expected to be worked out?

The Minister of Home Affairs and States (Dr. Katju): (a) The Central Secretariat Clerical Service Scheme has been drafted and is under consideration.

(b) and (c). All Ministries including the Ministry of Finance were consulted and they have agreed generally to the Scheme.

(d) A decision is expected to be reached very shortly.

Shri S. C. Samanta: The second division system was abolished in 1939, and it has again been re-introduced. May I know whether the clerks that were in office have been given all facilities that are due?

Dr. Katju: This is a very complicated matter, and deals with a very large number of clerks employed in the Central Secretariat. It is not possible for me to deal with special cases and special groups individually in supplementary questions.

Shri S. C. Samanta: Is Government aware that some Upper Division Clerks serving for more than ten years are not being promoted as yet in the Commerce and Industries Ministry?

Dr. Katju: I require notice for this question.

श्री एम० एल० द्विवेदी : मैं माननीय मंत्री से जानना चाहता हूँ कि क्या यह योजना तैयार हो जाने पर केन्द्र द्वारा प्रशासित राज्यों पर भी लागू होगी ?

Mr. Speaker: His question is: Will this system be extended to the Part "C" States?

Dr. Katju: This is for the Central Secretariat Clerical Service. It has nothing to do with Part "C" States.

पंडित मुनीश्वर दत्त उपाध्याय : इस योजना के अनुसार खर्च में या संख्या में कोई कमी या वृद्धि होगी ?

डा० काटजू : इसका बताना बड़ा मुश्किल है ।

पंडित मुनीश्वर दत्त उपाध्याय : इस योजना के अनुसार खर्च में या संख्या में कितनी वृद्धि या कमी हुई है ?

डाक्टर काटजू : इसका कहना बड़ा मुश्किल है ।

Shri Damodara Menon: May I know whether in preparing this Central Secretariat Clerical Service Scheme the Government have taken into consideration the demand of the third division clerks that their pay-scales must be revised and that they must be given permanency in service, and if so, how far the scheme is calculated to satisfy their grievances?

Mr. Speaker: This question amounts to a representation on behalf of the employees. Such questions should not be put in the House as far as possible.

Shri Velayudhan: May I know whether the scheme will be submitted to the Union Public Service Commission before it is finally settled?

Dr. Katju: I do not think so.

श्री गणपति राम : क्या माननीय मंत्री महोदय यह बतला सकते हैं कि संविधान

की धाराओं तथा डिपार्टमेंटल सरकारुलर्स का ध्यान रखते हुये शिड्यूलड कास्ट्स के कैंडिडेटों का भी इसमें प्रावोजन किया गया है ?

डा० काटजू : बड़ा मुश्किल है साहब ।

AGRICULTURAL STATISTICS

***1957. Shri S. C. Samanta:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the system of collection of agricultural Statistics in India has been changed;

(b) if so, what are the changes made;

(c) how many statisticians have been sent abroad to receive further education in International Training Centres and Seminars; and

(d) how many field experts from abroad have come to India to assist in developing appropriate agricultural statistical systems?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) There has been no change in the system of collection of agricultural statistics as such in India in recent years. There has, however, been considerable improvement in the coverage as well as the substitution of the eye estimation method by the sample survey (crop cutting) method in a number of areas.

(b) Agricultural Statistics being a State subject, the State Governments are responsible for their primary collection. The Ministry of Food and Agriculture at the Centre collect and publish them on an all-India basis.

(c) One.

(d) None so far.

Shri S. C. Samanta: As the agricultural statistics that are available now is alleged to be defective may I know what steps the Central Government have taken to improve the method of collecting data, and what instructions have been given to the States in this behalf?

Shri Karmarkar: In regard to agricultural statistics, the sample survey statistics which is better and more reliable is being adopted. For instance, this year in Bihar, Uttar Pradesh, Bombay and West Bengal, the data were collected on that basis. We wish very much that the same method is followed in other places also.